

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND
ARUNACHAL PRADESH)

NOTIFICATION
Dated, Guwahati, the 25.07.2013

NO.HC.XI-16/2012/251/RC # # # The Hon'ble Gauhati High Court has been pleased to declare 17.08.2013 as a holiday for the Judicial Courts situated in Guwahati on account of the inauguration ceremony of the new additional building of the Gauhati High Court scheduled to be held on that day and 24.08.2013 (4th Saturday) as a working day, instead.

The Hon'ble Gauhati High Court has been further pleased to inform the Judicial Officers of Guwahati that the cases which are fixed on 17.08.2013 may be taken up on 24.08.2013 (4th Saturday) and sufficient publicity may be given in this regard so that the litigant public may come to know about the same.

By order,
Sd/- M.K. Bhattacharjee
REGISTRAR GENERAL

Memo No.HC.XI-16/2012/252-280/RC Dated, Guwahati, the 25th July, 2013

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur.
3. The Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati.
4. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.
6. The District & Sessions Judge, Kamrup, Guwahati.
7. The Special Judge, CBI, Kamrup, Guwahati.
8. The Special Judge, Additional CBI Court, No. 1/ No.2, Kamrup, Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Presiding Officer, Labour Court, Kamrup, Guwahati.
11. The Presiding Officer, Industrial Tribunal, Kamrup, Guwahati.
12. The Presiding Officer, Family Court. No. 1/ No. 2, Kamrup, Guwahati.
13. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati.
14. The Member, MACT, No. 2 / No. 3, Kamrup, Guwahati.
15. The Member Secretary, Assam State Legal Services Authority.
16. The Chief Judicial Magistrate, Kamrup, Guwahati.
17. The Joint Registrar, (_____), Gauhati High Court, Guwahati.
18. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
19. The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
20. The Secretary General, Gauhati High Court Bar Association, Guwahati.
21. The Secretary, All Assam Lawyers' Association, Guwahati.
22. The Secretary, Advocates' Association, Guwahati.
23. The Secretary, Lawyers' Association, Guwahati.
24. The Librarian –cum- Research Officer, Gauhati High Court, Guwahati.
25. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
26. The Systems Analyst, Gauhati High Court, Guwahati. (He is also requested to upload the notification in the High Court Website.)
27. The Superintendent, (_____), Gauhati High Court, Guwahati.
28. The Deputy Director, Printing & Stationery, Assam Govt. Press, Guwahati. (He is requested to publish the notification in the Assam Gazette and forward a copy of the same to this Registry.)
29. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR GENERAL

25.07.13